

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2006  
M.A No. 363/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017

NAME OF THE PARTIES:

Jagdish Gupta & Anr.

V/s.

Cameo Fabrics & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**MA No. 363/2017 in TCP 70/397-398/NCLT/MB/MAH/2006**

On MA 363/2017 filed by the Applicant namely Mr. Sanjay Gupta for a direction for sending file to NCLT Delhi basing on the Order passed by the Hon'ble Supreme Court of India on 08.08.2017, the Registry of NCLT, Mumbai is hereby directed to ensure that record in respect to this case is being sent to NCLT, Delhi within one week hereof.

Accordingly, this application is allowed.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)